

now being used and whether all been certified as safe; and

(d) the names of the soft drinks which were using BVOs and have now discontinued its use?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (d). The information is being collected and will be laid on the table of the Sabha.

Ayurvedic Treatment

298. SHRI KARIA MUNDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to

open more Ayurvedic Hospitals/Dispensaries/treatment centres especially in metro cities, keeping in view the increasing demand of Ayurvedic treatment;

(b) if so, the details thereof; and

(c) total amount likely to be incurred and number of hospitals/dispensaries proposed to be opened during Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). Opening of Ayurvedic Hospitals/dispensaries is primarily are concern of State Governments. However, the following ISM and Homoeopathic dispensaries/Units are proposed to be opened under the CGHS during the year 1990-91:

<i>Place</i>	<i>Ayur.</i>	<i>Homoeo.</i>	<i>Unani</i>	<i>Siddha</i>
1	2	3	4	5
Delhi	6	7	1	—
Bangalore	1	—	—	—
Calcutta	—	1	1	—

In addition, it is also proposed to open consultation chamber in Dr. R.M.L. and Safdarjung Hospitals for providing specialist consultation in Ayurveda and Homoeopathy. No new Hospital is proposed to be opened during the current year. The allocation for the Eighth Five Year Plan is yet to be finalised by the Planning Commission.

Irrigation Projects of Madhya Pradesh

299. SHRI RAGHAVJI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects for Vidisha, Raisen and Sihor districts of Madhya Pradesh which have either been rejected or returned by Union Government during the last three years;

(b) the reasons therefor in each case;

(c) the details of such projects which have been submitted by Madhya Pradesh Government to Union Government for re-consideration; and

(d) the names of the irrigation projects

for the aforesaid districts which have been under Union Government's consideration as on 30.6.90 and the decision likely to be taken on these projects?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). One Major Irrigation Project, namely, Kolar in District Sehore, was returned to the State government in November 1987 as on examination, in addition to other deficiencies noticed, the project was found to be economically not viable. The State Government have not submitted any modified project proposal for techno-economic appraisal.

(d) Bah Medium Irrigation Project in Vidisha District after techno-economic appraisal was found acceptable by the Advisory Committee in April, 1988 subject to the clearance of the project from the Forest angle and concurrence of the State Finance Department. The State Government has to comply with the above observations for further processing of the project proposal for investment clearance by the Planning Commission.

Deaths Due to Gastro-Enterities and Cholera

301. SHRI HET RAM:
SHRI TEJ NARAYAN SINGH:
SHRI RAM BAHADUR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the large number of deaths in Patna following the twin epidemics of gastro-enterities and cholera in the city;

(b) if so, the number of deaths till date; and

(c) the nature and quantum of the

central assistance, besides meeting the shortages of drugs, given to the State Government of Bihar to fight the epidemics?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). According to the information received by National Institute of Communicable Diseases, Delhi from the State Health Authorities, the number of reported cases of gastroenterities and cholera in Patna City between 20.6.90 to 20.7.90 were 1456 with 70 deaths.

(c) The central Government has been assisting the State Government by deputing medical teams to the affected areas for epidemiological investigation and recommending remedial measures.

On the request of local health authority 3 jet guns for mass inoculation of Cholera vaccine have been provided by National Institute of Communicable Diseases. Besides medicines/injections/ORS packets etc. have also been supplied to the State Government.

Distribution of essential commodities In hilly areas

302. SHRI K.D. SULTANPURI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the quantity of sugar, wheat, rice, vegetable oils allotted to the hilly States/ areas during the last two months for onward distribution through the Fair Price Shops, month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): The details of allocation of wheat, rice and imported edible oils made to the hilly States of Himachal Pradesh, J&K, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Sikkim, Nagaland and Tripura are given below:—